

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

**CONTEMPT PETITION NO.170/00042/2020
IN
ORIGINAL APPLICATION NO.170/00141/2019**

DATED THIS THE 19TH DAY OF APRIL, 2021

CORAM:

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)
(On video conference from Central Administrative Tribunal,
Chandigarh Bench, Chandigarh.)**

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)
On video conference from Central Administrative Tribunal, Bangalore
Bench, Bangalore.)**

Sri Prasanna Kumar S. Gotur,
Age: 40 years,
S/o Sri Shankar,
Ex- Sub Post Master,
Ratkal S.O,
Kalaburgi Postal Division,
Kalaburgi-585101.
Residing at: C/o M.B. Patil,
Hebbal, Mahagoan Cross,
Mahagoan-585316,
Kalaburgi District.Petitioner.

(By Advocate Shri P. Kamalesan)

Vs.

1.Smt Veena Srinivasan,
Post Master General ,
N.K. Region,
Dharwad-580005.

2.Shri Nanojigi,
Senior Superintendent of Post Offices,
Kalaburagi Division,
Kalaburagi-585101.Respondents

(By Shri N. Amaresh, counsel for Respondents)

ORDER (ORAL)**PER: SURESH KUMAR MONGA, MEMBER (J)**

At the very outset, Shri N. Amaresh, learned counsel for the respondents submitted that the Writ Petition filed before the Hon'ble High Court of Karnataka at Gulbarga, laying down therein a challenge to order dated 29.10.2019 passed by this Tribunal in OA.No.141/2019 has been allowed and, therefore, nothing survives in the present Contempt Petition.

2 In view of the above statement made by Shri Amaresh, learned counsel for the respondents, the Contempt Petition is disposed of having been rendered infructuous.

3 Rule of the court is discharged.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

vmr.